

Serial No. of Order	Date of Order	Order with Signature
5	28.4.93	<p>I have heard learned counsel for the petitioner and Mr. L. Mohapatra, learned Standing Counsel. Hearing is concluded. Judgment is pronounced and dictated in the open court vide separate sheets attached to the record. The case is accordingly disposed of. No cost.</p> <p style="text-align: right;">L VICE-CHAIRMAN</p>